

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/169/CAA/2017
NAME OF THE TRANSFEROR : KAVITHA TRADING & INVESTMENT CO PVT LTD
NAME OF THE TRANSFERRE : SITA INVESTMENT COMPANY LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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K. RAMASAMY
G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan Kumar

ORDER

Counsel for the Petitioner present and submitted that the report of R.D. has been received but the report of O.L. has not been received. The representative of the O.L. submitted that time be granted for submission of the report of O.L. At request, time is enlarged. Put up on 10.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)
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MEMBER (JUDICIAL)